# Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

### Appeal No. 212 of 2012

Dated: 27<sup>th</sup> May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R.7

Mr. Pradeep Misra &

Mr. Daleep Kr. Dhayani (for R-2)

Mr. Aashish Gupta &

Ms. Tarunima Vijra (for R-8) Mr. Manu Seshadri (for R-1)

**Appeal No. 224 of 2012** 

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri (for R-1)

**Appeal No. 232 of 2012** 

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R.7

Mr. Pradeep Misra &

Mr. Daleep Kr. Dhayani (for R-2)

Mr. Aashish Gupta &

Ms. Tarunima Vijra (for R-8) Mr. Manu Seshadri (for R-1)

#### Appeal No. 247 of 2012

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri (for R-1)

Appeal No. 252 of 2012

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri (for R-1)

Appeal No. 253 of 2012

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri (for R-1)

Ms. Shikha Ohri (for R-2)

**Appeal No. 167 of 2012** 

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R.7

Mr. Pradeep Misra &

Mr. Daleep Kr. Dhayani (for R-2)

Mr. Aashish Gupta &

Ms. Tarunima Vijra (for R-8) Mr. Manu Seshadri (for R-1)

#### Appeal No. 184 of 2012

NTPC Ltd. ... Appellant(s)

**Versus** 

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R.7

Mr. Pradeep Misra &

Mr. Daleep Kr. Dhayani (for R-2)

Mr. Aashish Gupta &

Ms. Tarunima Vijra (for R-8) Mr. Manu Seshadri (for R-1)

## **Appeal No.150 of 2012**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Pradeep Misra &

Mr. Daleep Kr. Dhayani (for R-2) Mr. Manu Seshadri (for R-1)

nneal No. 120 of 2012

**Appeal No. 129 of 2012** 

NTPC Ltd. ... Appellant(s) Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri (for R-1)

**Appeal No. 53 of 2013** 

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R.7

Mr. Pradeep Misra &

Mr. Daleep Kr. Dhayani (for R-2)

Mr. Anurag Sharma

<u>ORDER</u>

The learned counsel for the Appellant has finished his arguments in respect of common four legal issues.

We deem it appropriate to hear the other side in respect of those issues before deciding individual issues.

Post the matter for reply submissions in respect of four legal issues on <a href="https://doi.org/17.07.2013">17.07.2013</a>. In the meantime, the Respondents are at liberty to file the Written Submissions on or before 01.07.2013

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg